GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3896 ANSWERED ON:20.03.2013 MONITORING OF G INVESTIGATION

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is a monitoring mechanism on the investigation on 2G spectrum cases;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the subscribers of the telecom service providers whose licences have been cancelled in various telecom circles are facing difficulties due to the discontinuation of mobile services by the operators;
- (d) if so, the details thereof; and
- (e) the alternative options left with such subscribers and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Yes, Madam.
- (b) Hon'ble Supreme Court of India is monitoring the investigation done by Central Bureau of Investigation (CBI), Enforcement Directorate and Directorate General of Income Tax in 2G Spectrum Case vide its order dated 16-12-2010 in SLP (Civil) No. 24873 of 2010 which was admitted as Civil Appeal No. 10660 of 2010. All the investigating agencies are submitting progress reports before Hon'ble Supreme Court of India from time to time. Since 02.02.2012,the progress reports are being filed by the investigating agencies through Central Vigilance Commission in terms of order dated 02.02.2012 of Hon'ble Supreme Court of India.
- (c) Yes, Madam. Some cases have been reported regarding facing of difficulties by subscribers of Telecom Service Providers (TSPs) whose licenses have been cancelled.
- (d) M/s Unitech Wireless (Tamil Nadu) Private Limited had large number of active subscribers in the service areas of Mumbai and Kolkata. Due to sudden disconnection of service by M/s Unitech Wireless (Tamil Nadu) Private Limited, a large number of these mobile subscribers could not utilize the balance amount in their account, as they did not get sufficient time to port out their numbers to the other telecom service providers in their service area.
- (e) The Telecom Regulatory Authority of India (TRAI) has issued a direction on 22nd February 2013 for facilitation of Mobile Number Portability for consumers of M/s Unitech Wireless (Tamil Nadu) Private Limited in Mumbai and Kolkata Service areas.